

GOVERNMENT OF INDIA  
MINISTRY OF MINES  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3701**  
TO BE ANSWERED ON 09.08.2018

**UTILISATION OF DEFACED LAND**

†3701. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of MINES be pleased to state:

- a) the total area of land brought under cover for major and small scale mining in Jharkhand along with the area out of it defaced due to mining activities during the last three years;
- b) whether the Government proposes to take steps to utilize the said defaced land for agriculture, industry, forest and environment purposes; and
- c) if so, the time by which it is likely to be done and if not, the reasons therefor?

**ANSWER**

THE MINISTER OF STATE FOR MINES  
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a): The details of the land covered/defaced under small scale mining activities are not centrally maintained as it comes within the jurisdiction of the respective State Government. As per information available with the Indian Bureau of Mines (a Subordinate office of the Ministry of Mines), the total area under mining leases of major minerals and the area defaced during last three years in Jharkhand State is furnished below:

State	Total Area under Mining Leases for Major Minerals (In ha)	Total Area Degraded/Defaced (In Ha)
Jharkhand	23491.157	1411.699

(b) to (c): Indian Bureau of Mines carries out inspection of mines of major minerals for enforcement of the provisions of the Mineral Conservation and Development Rules, 2017 ("MCDR, 2017") which includes systematic and scientific development of mineral deposits, conservation of mineral resources and protection of environment. Rule 22 of MCDR, 2017 prescribes that every mine shall have a mine closure plan i.e. Progressive Mine Closure Plan and Final Mine Closure Plan. Through these closure plans, the protective, reclamation and rehabilitation work in the mining lease areas is envisaged. Further, Rule 35 to 44 of MCDR, 2017 stipulates sustainable mining, which includes various environmental protection measures to be taken in the mining areas, reclamation and rehabilitation of lands affected by prospecting or mining operations.

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